Directorate of Agriculture

Notification

3/2/Hort/4/N.Act/9798/D.Agri /131

In exercise of the powers conferred by sub-section (2) of section 1 of the Goa Fruit and Ornamental Plant Nurseries (Regulation) Act, 1995 (Goa Act 13 of1997) (hereinafter called as the "said Act"), the Government of Goa hereby appoints the 15th day of February, 1998 as the date on which the said Act shall come into force.

By order and in the name of the Governor of Goa.

K. G. Sharma, Director of Agriculture & Ex-OfficioJt. Secretary.

Panaji, 2nd February, 1998.

(Published in the Official Gazette Series-I No. 46 dated 12-2-1998)

Department of Agriculture

Directorate of Agriculture

Notification

No. 3/2/Hort/4/N.Act/97-98/D.Agri/690

In pursuance of the Goa Fruit and Ornamental Plant Nurseries (Regulation) Act, 1995 (Goa Act 13 of 1997) clause 2(E), the following Officers are appointed as Inspecting Officers to exercise enforcement of provisions laid under clause 14(1) and (2) of the said Act, within the jurisdiction mentioned below:

Sr. No.	Designation	Jurisdiction
1.	Assistant Director of Agriculture (Hort)	The whole State of Goa
2.	Zonal Agricultural Officer, Pernem	Pernem Taluka
3.	Zonal Agricultural Officer, Valpoi	Satari Taluka
4.	Zonal Agricultural Officer, Bicholim	Bicholim Taluka
5.	Zonal Agricultural Officer, Mapusa	Bardez Taluka
6.	Zonal Agricultural Officer, Tiswadi	Tiswadi Taluka
7.	Zonal Agricultural Officer, Ponda	Ponda Taluka
8.	Zonal Agricultural Officer, Margao	Salcete & Mormugao Talukas
9.	Zonal Agricultural Officer, Quepem	Quepem Taluka
10.	Zonal Agricultural Officer, Sanguem	Sanguem Taluka
11.	Zonal Agricultural Officer, Canacona	Canacona Taluka

K. G. Sharma, Director of Agriculture

Panaji, 5th March, 1998.

(Published in the Official Gazette Series-II No. 52 dated 26-3-1998)

GOVERNMENT OF GOA
Department of Law Legal Affairs Division
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Notification
7/34/2022-LA

The Goa Fruit and Ornamental Plant Nurseries (Regulation) (Amendment) Act, 2022 (Goa Act 30 of 2022), which has been passed by the Legislative Assembly of Goa on 22-07-2022 and assented to by the Governor of Goa on 10-10-2022, is hereby published for the general information of the public.

Dnyaneshwar Raut Dessai,
Joint Secretary (Law).

Porvorim, 21st October, 2022.

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The Goa Fruit and Ornamental Plant Nurseries (Regulation) (Amendment) Act, 2022

(Goa Act No. 30 of 2022) [10-10-2022]

AN

ACT

to amend 'The Goa Fruit and Ornamental Plant Nurseries (Regulation) Act, 1995 (Goa Act 13 of 1997).

Be it enacted by the Legislative Assembly of Goa in the Seventy-third Year of the Republic of India as follows:—

1. Short title and commencement.— (1) This Act may be called the Goa Fruit and Ornamental Plant Nurseries (Regulation) (Amendment) Act, 2022.

(2) It shall come into force at once.

1. Amendment of section 15.— In section 15 of the Goa Fruit and Ornamental Plant Nurseries (Regulation) Act, 1995 (Goa Act 13 of 1997) for the expression "with fine which may extend to one thousand rupees, or imprisonment for a term which may extend to one month, or with both", the expression "with fine which may extend to five thousand rupees" shall be substituted.

Secretariat,
Porvorim, Goa.
Dated: 21-10-2022.

SANDIP JACQUES
Secretary to the Government of Goa,
Law Department (Legal Affairs).

(Published in the Official Gazette Series I No. 29 (Extraordinary-3) dated 21-10-2022)